NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

€₱/TCP/ CSP/CSA/TCSP/TCSA /NO. <u>527</u> /(MAH)/20	17
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CORAM:	Present:	SHRI B.S.V. PRAKASH MEN	I KUMAR MBER (J)
		SHRI V. NALLASEN MEN	NAPATHY MBER (T)
ATTENDENCE-CUM-ORDER SHEET THE NATIONAL COMPANY LAW TRIE			NCH OF
NAME OF THE PARTIES: M/s. KAU	PESH KHUS V/S	SHALDAS GORADIA	A
MAI	HU TEX I	NOUSTRIES LTD.	
SECTION OF THE COMPANIES A Companies Act 1956/2013/I & BF			OF THE

DESIGNATION

Order TCP 527/I&BP/NCLT/MB//MAH/2017

None present. List this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

S. No.

NAME

Sd/-

SIGNATURE

B.S.V. PRAKASH KÜMAR Member (Judicial)